which may eventually lead to enhanced production; and

(iv) Induction of advanced technology.

Closure of M/s. Bengal Paper Mill Co. Ltd.

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2176. SHRI SA1FUDDIN CHOW-DHURY: Will the Minister of INDU-STRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether M/s. Bengal Paper Mill Co. Ltd., Raniganj (West Bengal) is under closure since 1st November, 1983;
- (b) whether efforts were made to re-open the said Mill;
- (c) whether the management have proposed anti-labour and unacceptable conditions for re-opening of the Mill;
- (d) the proposals of the workers' Union and the West Bengal Government to revive this Mill; and
- (e) whether Government are considering the proposal to take over the Mill's management and eventual nationalisation in the interest of country's paper needs?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN);

(a) Yes, Sir.

ing of the mill.

(b) to (d). In order to arrest cash losses, restore financial health and inject long-term viability it was agreed at a special joint meeting of the Central Government, Government of West Bengal Financial Institutions and Banks held in September, 1983, to support a rehabilitation-cummodernisation programme of the mill to be implemented in two phases. The institutions had also sanctioned term loans of Rs. 455 lakhs for financing phase I of the scheme. The scheme could not be taken up implementation due to subsequent closure of the mill and Head Office. It has been reported that the management has been holding discussions with the workers' Unions for reaching a settlement and the negotiations are reported to be continuing. The management has denied that its policy is anti-labour, or that unacceptable conditions have been proposed by it for re-openIn the meantime, the Head Office of the Company was reopened in February, 1985 and the management is in the process of compiling information required for updating the rehabilitation-cum modernisation scheme for review and further consideration of the All India Institutions.

(e) No such proposal is under consideration of the Central Government at present.

ONGC Research Station for Cauvery Basin

2177. SHRI E.S.M. PAKEER MOHA-MED: Will the Minister of PETROLEUM be pleased to state:

- (a) whether O.N.G.C. propose to set up the Research Station for "Cauvery Basin" in Tanjore District of Tamil Nadu as it is yielding lot of petrol and gas (LPG); and
- (b) the latest details about the Petroleum found in the Cauvery Basin?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA):

- (a) No, Sir.
- (b) Recently a well Kovilkallapal-I has produced about 31 barrels of oil and about 21000 cubic metres of gas per day through 1/4" choke. Further exploration is in progress.

Various Funds in Border Roads Organisation

2178. SHRI LALIT MAKEN:

Will the Minister of DFFENCE be pleased to state:

- (a) whether various funds called Regimental Fund, CE Trust Fund, Commander's Fund, Units Fund, Border Roads Special Relief Fund, GREF Benevolent Fund etc. are being maintained in GREF and civilian employees are being forced to contribute to these funds without any receipt;
- (b) if so, the details thereof including the total amount in each Fund as on date:
- (c) the Government authority under which the Director General Border Roads is maintaining such Funds;